



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/849/2019

Date of Order: 05.03.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

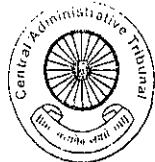
SUMANA SARKAR & OTHERS

--Applicants

--vs--

EASTERN RAILWAY

--Respondents



For The Applicant(s): Ms. A. Sarkar, counsel

For The Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Ld. Counsel for the applicant, at hearing, would hand over a communication dated 05.03.2021 stating that the grievance of the applicants have been redressed i.e they have been granted the benefit of Old Pension Scheme and they don't want to pursue the matter any further.

2. Accordingly, the matter is disposed of as withdrawn.
3. Letter dated 05.03.2021 is taken on record.


(Nandita Chatterjee)
Member (A)


(Bidisha Banerjee)
Member (J)

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